

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-09-2023 AT
02.00 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Brilliant IT Enabling Services Pvt Ltd

PETITION NUMBER : IBA/1170/2019

APPLICATION NUMBER: a) IA(IBC)/576(CHE)2022
b) IA(IBC)/775(CHE)2022

COMMON ORDER

a. IA(IBC)/576(CHE)2022 IN IBA/1170/2019

Representing Counsel Ms.Kiran Rani appears along with the Liquidator Mr.N.Kumar for the Applicant.

Pleadings are complete.

List the application on **03.10.2023** for physical hearing.

b. IA(IBC)/775(CHE)2022 IN IBA/1170/2019

Ld. Counsel Mr.M.S.Viswanathan appears for the Applicant. Representing Counsel Ms.Kiran Rani appears along with the Liquidator Mr.N.Kumar for the Respondent.

This application has been filed for admitting the revised claim form submitted on 14.03.2022 for a total sum of Rs.14,75,458.66.

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Ld. Counsel for the Applicant submits that he has received email from the PF Department also having received a payment of Rs.4,28,017/- on 19.06.2018 from HSBC Bank.

List the application on **03.10.2023** for **physical hearing**.

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RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

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SANJIV JAIN
MEMBER (JUDICIAL)